NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/4/2016

NAME OF THE PETITIONER(S)

: YSP Paulraj

NAME OF THE RESPONDENT(S) : Store N Move Pvt Ltd

UNDER SECTION

: 241

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1. R. NARASIMHA KAMMAR Advocate for Petitioner

2. J. OHELLAKUMAR T. SARAVANAN

COUNSEL for Rz, Rz + PA

3. E. OMBRAKASHE, Comselfor T. S. BARTHASARATHY, Conselfor For Ramalingam 9 Arsociates

ORDER

Counsel for petitioner present. Counsel for R2, R3 & R6 and counsel for R1, R4 & R5 are present. Counsel for R2 & R3 has filed the scope for valuation and the counsel for R1, R4 & R5 also filed the scope which is contained at pg 45 of the typed set. Counsel for R1, R4 & R5 has also filed some other documents alongwith supporting affidavit wherein some specific allegations have been levelled against the petitioner, copy of which is served to the petitioner for filing objections. Counsel for petitioner is directed to file objections by serving a copy to the other side and also to file the scope for valuation as was directed in the previous order. Put up on 10.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)